NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 23(ND)2012 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2016

NAME OF THE COMPANY: M/s. Hectafin. Constech (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1 Nilyarend Praheny Company Respondent 122 Mills
Scenetury

ORDER

None is present on behalf of the petitioners. Perusal of the case shows that the petitioner has not been pursuing this case diligently. However, since the CLB has now been reconstituted as NCLT, it will be expedient to issue notice to the petitioner. Bench Officer shall issue notice.

To come up on 9.9.2016.

(Ina Malhotra)

Sd1-

Member (Judicial)

(R.Varadnarajan)

Member (Judicial)